Salar S	ω 70 –	2 (	100	Sl. No.		List of C	Date of	Name o
Total	3 JM Financial Credit Solutions Ltd.	2 Omkara Assets Reconstruction Private Limited	Strugence Debt Fund	Name of creditor		List of Creditors as on:	Date of Commencement of CIRP:	Name of Corporate Debtor:
TO SHANNING THE STATE OF THE ST	27-06-2024	26-06-2024	24-06-2024	Details of Date of receipt		06-Jul-24	07-Jun-24	AMEYA ECO-Z
1,75,95,62,899.26	1,27,90,93,155.00	29,45,12,430.26	18,59,57,314.00	Details of claim received of Amount claimed pt				AMEYA ECO-ZONE DEVELOPERS PRIVATE LIMITED
77,22,39,156.66	46,63,00,000.00	11,99,81,842.66	18,59,57,314.00	Details of claim Amount of claim admitted	List			IVATE LIMITED
を の の の の の の の の の の の の の の の の の の の	T.	1	1	Amount of claim rejected	List of secured financia			
98,73,23,742.60	81,27,93,155.00	17,45,30,587.60	-	Amount of claim under verification	financial creditors			
	81,27,93,155.00 Non-Agricultural (N.A.) Plot at S. No. 202 admeasuring 55341 sq.mtr. And Plot No. 209 admeasuring 39052 sq.mtr. At Ajwa Road, Village Sakaria, Taluka Waghodia, Vadodara, Gujarat owned by M/s. Ameya Eco-Zone Developers Pvt. Ltd.	17,45,30,587.60 Non-Agricultural (N.A.) Plot at S. No. 207 admeasuring 18919 sq.mtr. And Plot No. 210 admeasuring 30150 sq.mtr. At Ajwa Road, Village Sakaria, Taluka Waghodia, Vadodara, Gujarat owned by M/s. Ameya Eco-Zone Developers Pvt. Ltd.	Land parcels in pandurangwadi, Mumbai	Details of Security Held				
1. 1. 1. 1. 1. 1. 1. 1. 1. 1. 1. 1. 1. 1	1		1	Whether Security Interest Relinquished?				
		- Note 2	- Note 1	Remarks, if any	(Amount in ₹)			Annexure 1

## Notes:

<sup>1</sup> Ameya Eco-Zone Developers is the security provider under the Debture Trust Deed dated 2 Primary Borrower is M/s. Sarthak Developers and Guarantors: Mr. Vijay Mallya, Mrs. Utkarsha Vijay Mallya & Mr. Siddharth Mallya

